



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No. 1303/2020
M.A. No. 1634/2020**

This the 18th day of November, 2020

(Through Video Conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

1. Kanak Mahadik
Aged 35 years
D/o Vittal Rao Mahadik,
R/o Mahadik Ka Bada,
Dal Bazar, Lashkar, Gwalior,
Gird, Lashkar City, Gwalior,
Madhya Pradesh-474009
2. Deepti Arya
Aged: 34 years
D/o Shishupal Arya
R/o Arya
Samaj Mandir,
G-Block, Naraina Vihar,
New Delhi – 110028

...Applicants

(By Advocate: Ms. Amita Singh Kalkal)

VERSUS

1. Govt. of NCT,
Through its Chief Secretary,
Players Building, I.P. Extension, Delhi
2. Department of Education,
Through Secretary,
Old Secretariat, Delhi.



3. Delhi Subordinate Service Selection Board,
Thorough its Secretary,
UTCS Building, Vishawas Nagar,
Shahdara, Delhi-110032.

...Respondents

(By Advocate: Ms. Esha Mazumdar for Respondent No. 3 (DSSSB); Shri Kapil Agnihotri, counsel for other respondents)

ORDER (Oral)

Hon'ble Mr. R.N. Singh, Member (J):

In the present OA, the applicants have prayed for the following reliefs:-

"i. Allow the present Original application;

ii. direct the respondent No. 2 to appoint the applicants, who were recommended by the Respondent No. 3 to the post Code No. 95/2017 advertised vide advertisement No. 4/2017;

iii. pass such other order or orders as are deemed fit and proper in the facts and circumstances of the case."

2. It is not in dispute that the offer of appointment has already been issued to the applicants. It is also not in dispute that the applicants have also undergone medical examination as directed by the respondents. Now the respondents are only required to issue the orders allowing the applicants to join their duty.



3. In view of the aforesaid, the present OA is disposed of with direction to Respondent No. 2 to expedite the joining of the applicants, if the applicants are otherwise suitable. The needful may be done as expeditiously as possible and in any case within four weeks of receipt of copy of this Order.

4. OA is disposed of in the aforesaid terms. Pending MA(s) also stands disposed of. No costs.

(R.N. Singh)
Member (J)

(Pradeep Kumar)
Member (A)

/ravi/pinky/akshaya/